

**Industrial Corporation** 13.27 1/2 hrs.  
 Limited, Lucknow, for the  
 Year 1984-85.

**PUBLIC ACCOUNTS COMMITTEE**

**Second Report**

- (ii) Annual Report of the Uttar Pradesh State Agro Industrial corporation Limited, Lucknow, for the year 1984-85 along with Audited Accounts and comments of the comptroller and auditor General thereon.

[English]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Sir, I beg to present the Second Report (Hindi and English versions) of the Public Accounts Committee on Uneconomic purchase of engines for Shaktiman Vehicles.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No LT 944/91]

MR. DEPUTY SPEAKER: Before adjourning for lunch, I would like to make a small suggestions. Such of those Members who gave their names early will come within the first fifteen or twenty and such of those Members who give their names a little late, will be called after sometime. With the result there is lot of unrest in the House. Today, there were 44 Members who were inclined to ventilated their grievances on the floor of the House out of which only 11 Members were able to get the chance. Some important issues do consume a lot of time. So, I request the Whips of the respective parties, to assist the officers while making the list, so that those who could not get a chance, will have a chance to speak.

13.27hrs.

**MESSAGE FROM RAJYA SABHA**

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 10th December, 1991, agreed without any amendment to the Tea Companies (Acquisition and Transfer of sick Tea Units) Amendment Bill, 1991, which was passed by the Lok Sabha at its sitting held on the 29th November, 1991."

Secondly, we should give some importance to the time. When you get a chance, you should also look to the interest of next speaker. There are small groups and they should have some sort of arrangement so that everyone will get a chance to ventilate their grievances one day or the other. I think with this little arrangement, we will be in a position to set at rest the unrest and the matters can be discussed on the floor of the House.

[Translation]

SHRI DAU DYAL JOSHI(Kota): Mr. Deputy Speaker, Sir, I do not challenge your